Registered A/D ORDER

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH ********

Commercial Complex(BDA) Indiranagar Bangalore - 560 038

WEDNESDAY, THE 13TH OF AUGUST, 1986

PRESENT

THE HON'BLE MEMBER (JUDICIAL)

: SHRI CH. RAMAKRISHNA RAO

THE HON'BLE MEMBER (ADMINISTRATIVE)

: SHRI P. SRINIVASAN

<u>IN</u>

APPLICATION NO 1305/86(T) (W.P. NO 8395/84)

L. Siddaiah, Caretaker, All India Institute of Speech and Hearing, Manasa Gangotri, Mysore - 570 006

Applicant

VERSUS

- Chairman, Executive Council, All India Institute of Speech and Hearing, Ministry of Health, Govt of India, New Delhi-110001
- All India Institute of Speech and Hearing Manasa Gangotri, Mysore-570 006 represented by its Director.
- Administrative Officer, All India Institute of Speech and Hearing, Manasa Gangotri, Mysore - 570 006 Respondents.

O R D E R

In the above application, this Tribunal has passed the following Order:-

"Shri K.R.D.Karanth, counsel for the applicant, and M.Vasudeva Rao counsel for the respondents present. Both are agreed that no notification has yet been issued U/s 14(2) of the Administrative Tribunals Act, 1985, conferring jurisdiction in the Central Administrative Tribunal to entertain any application relating to the All India Institute of Speech and Hearing. We therefore, direct the Registrar of this Bench to take steps to transfer back this W.P. to the High Court Of Karnataka addressing him suitably in the matter".

Given under my hand and the seal of this Tribunal, this 14th day of August. 1986.

Copy to:-

Cross, Bangalore-560 052

REGISTRAR

Sh. K.RD. Karanth, Advocate, Shri M. Vasudeva Rao, 32, Mangalnagar, Sankey Road Addl. Central Govt. Standing Counsel, High Court Buildings, Bangalore - 560 001

Commercial Complex(BDA) Indiranagar Bangalore - 560 038

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Sh. K.RD. Karanth, Advocate, 32, Mangalnagar, Sankey Road Cross, Bangalore-560 052 Shri M. Vasudeva Rao, Addl. Central Govt. Standing Counsel, High Court Buildings, Bangalore - 560 001

REGISTERED/AD

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA), Indira Nagar, Bangalore-560 038.

Dated the August , 1986,

REF: APPLICATION NO. 1305/86(T)

To

The Registrar,
High Court of Karnataka,
High Court Building,
Bangalore.1.

Subject: Returning of W.P.No.8395/84

to the High Court of Karnataka.

Sir.

Writ Petition No. 8395/84 on the file of the
High Court of Karnataka, Bangalore, transferred to this
Tribunal under Section 29 of the Administrative Tribunal
Act, 1985, is returned herewith for necessary action, in
pursuance of this Tribunal's Order Dated 13.8.1986

copy-of-which is enclosed herewith.

REGISTRAR

Encl: Entire Records of the Case.

Deputy Registrar,

High Court of Karnetaka, Bangulore

KRM